GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.3664

TO BE ANSWERED ON THE 2ND JANUARY, 2019

ARMED FORCES TRIBUNAL

3664. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) the number of posts lying vacant in the Armed Forces Tribunal and the reasons therefor;
- (b) the number of the Tribunals set up across the country and the number out of them presently functioning, State / UT-wise;
- (c) the number of cases pending with these Tribunals since 2004;
- (d) whether the current appointments are made according to The Tribunal, Appellate Tribunal, Tribunal and other Authorities (Qualifications, Experience and other Conditions of Service of Members) Rules, 2017; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रारायमं ी

(डा. स्भाष भामरे)

(a) Currently, 195 out of 593 posts are vacant in Armed Forces Tribunal (AFT) which include Group 'A', 'B' and 'C' posts as well as Members. Vacancies arise from time to time on account of completion of deputation period / tenure, superannuation, delay in selection process because of litigation, non-availability of eligible candidates etc.

- (b) There are 11 Benches of AFT in the country including the Principal Bench in New Delhi. The Regional Benches are functioning from Chandigarh, Chennai, Guwahati, Jabalpur, Jaipur, Kochi, Kolkata, Lucknow, Mumbai and Srinagar (currently functioning at Jammu).
- (c) As on 30.11.2018, a total number of 11,705 cases are pending with Armed Forces Tribunal since its inception in 2009.

(d) & (e): Yes, Madam. After the notification of 'The Tribunal, Appellate Tribunal and other Authorities (Qualifications, Experience and other Conditions of Service of Members) Rules, 2017' on 01 June 2017, nine persons were appointed as Members in AFT in accordance with the same Rules.
